

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2608
ANSWERED ON:11.03.2011
DEMOLITION OF BUILDING
Bali Ram Dr.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware of some labourers being crushed under the debris on February 02, 2011 during demolition of old buildings in New Delhi;
- (b) If so, the details thereof;
- (c) whether responsibility has been fixed in regard to the mishap;
- (d) if so, the details thereof and if not the reasons therefor; and
- (e) the time by which action is likely to be taken on the guilty and the victims appropriately compensated?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) & (b) Demolition of the building standing on the plot allotted to the Department of Revenue by Ministry of Urban Development for construction of Rajaswa Bhawan at Curzon Road, K.G. Marg, New Delhi is being carried out through Construction wing of Defence Research Development Organization (DRDO), Ministry of Defence. The barracks are around 65-70 years old, structurally weak and are in a dilapidated : state, constructed mainly of clay/lime mortar. A portion of the wall of one of the barracks collapsed accidentally and the labourers, namely S/Shri Ajay, Han Om, Bijnesh, Viresh, Tejvir, Jagatpal, Satyavir and Maharaj were hit by the debris. All the labourers were wearing helmets and other safety equipments. They suffered minor injuries and were immediately rushed to nearby hospital by the emergency vehicle which remains there all the time as part of the safety measure by the contractor. All the labourers have recovered from the injuries and are back to work now.

(c), (d) & (e) The accident occurred primarily because of the dilapidated condition of the building which is already under demolition. However, a case of negligence has been registered and is being investigated against the labour contractor.